

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:90

ANSWERED ON:08.07.2014

COMMISSION FOR CONSUMER RIGHTS

Mahadik Shri Dhananjay Bhimrao; Satav Shri Rajeev Shankarrao

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government proposes to set up a Commission for protecting consumer rights on the lines of monopolistic and restrictive trade practices watchdog and National Human Rights Commission;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the said Commission will have the executive powers to take complaints an suo moto cognizance, investigate and prosecute offenders and if so, the details thereof;
- (d) the detailed framework and the terms of reference prepared for the Commission; and
- (e) the time by which the Commission is likely to be set up?

Answer

THE MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI. RAOSAHEB PATIL DANVE)

- (a) to (e) : No proposal for any such Commission is under consideration of the Government.